MR. SPEAKER: George Fernandesji, of all the persons, you, as a great patriot, would not like t rake up any discussion which would harm the relations between the two countries. I hope, this will end here.

SHRI GEORGE FERNANDES: Patriotism and human rights-are they contradictory?

MR. SPEAKER: They are not. Patriotism, human rights and development are not contradictory.

13.05 hrs.

PAPERS LAID ON THE TABLE

Annual Report and Review on the Working of National Museum Institute of History of Art Conservation and Muselogy, New Delhi for 1989-90 etc.

[Enalish]

IE MINISTER OF STATE IN THE MINIS OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS WITH AND THE DEPART MENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE): On behalf of Shri Arjun Singh, I beg to lay on the Table-

- (i) A copy of the Annual Report (Hindi and English versions) of the National Museum Institute of History of Art Conservation and Museology, New Delhi, for the year 1989-90 alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Museum Institute of History of Art Conservation and Museology, New Delhi, for the year 1989-90.
- (2) A statement (Hindi and English

versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in library See No. LT-909/91]

Review on the working of and Annual Report of Indian Railway Finance Corporation Ltd., New Delhi for 1990-91

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): Sir, I beg to lay on the Table-

- Acopy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
 - (i) Review by the Government on the working of the Indian Railway Finance Corporation Limited. New Delhi, for the year 1990-91.
 - (ii) Annual Report of the Indian Railway Finance Corporation Limited, New Delhi, for the year 1990-91 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT- 910/91]
- (2) A copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railway for the year ending the 31st March 1990.

Annual Report and Review on the Working of Late Ram Swarup Tuberculosis Hospital, New Delhi for 1989 and statement for delay in laying the se papers etc.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): Suir, I beg to lay on the Table-

(1) (i) A copy of the Annual Report

(Hindi and English versions) of the Lala Ram Sarup tuberculosis Hospital, New Delhi, for the year 1989 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Lala Ram Sarup Tuberculosis Hospital, New Delhi, for the year 1989.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT- 912/91]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Research Institute for Yoga, New Delhi, for the year 1988-89 alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Research Institute for Yoga. New Delhi, for the year 1988-89.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in library. See No. LT. 913/91]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1989-90 alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1989 20
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Place in Library See

No. LT-914/91]

13.11 hrs.

ESTIMATES COMMITTEE

Second Report and Minutes

[English]

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands): Sir, I beg to present the Second Report (Hindi and English versions) of the Estimates Committee on the Ministry of Railway -Railway Safety and Security and Minutes of the sittings of the Committee relating thereto.

13.06 1/2 hrs.

COMMITTEE ON PUBLIC UNDERTAK-INGS

First and Second Report and Minutes

[English]

SHRI A.R. ANTULAY (Kulaba): Sir, I beg to present the following Report and Minutes (Hindi and English versions) of the Committee on Public Undertakings:-

- First Report on Steel Authority of India Limited Import of defective billets and Minutes of the sittings of the Committee relating thereto.
- Second Report on Engineering Projects (India) Limited Less in execution of foreign projects and Minutes of the sittings of the Committee relating thereto.

13.07 hrs.

MATTERS UNDER RULE 377

(i) Need to Connect Arni town near Vellore in North Arcot, Ambedkar district of Kalpadi Junction by railway line

[English]

SHRI B. AKBAR PASHA (Vellore): Sir, Arni Town near Vellore in North Arcot.